

(c) whether these complaints relate to any specific individual;

(d) what is the nature of these complaints; and

(e) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. However, on 27-7-81, the Chief Booking Clerk, Bhagalpur noticed that new tickets valued at about Rs. 65,000 were missing from the ticket tube of counter No. 3 of Bhagalpur Railway station. He lodged a complaint with the Government Railway Police, Bhagalpur who registered a case No. 00/33 dated 28-7-1981 under section 409/468 against the Assistant Booking Clerk Shri B. P. Singh of Bhagalpur. The Clerk has been placed under suspension.

(b) No.

(c) to (e). Do not arise.

#### Reservation Quota on Western Railway

4688. SHRI FATEHBHAN SINGH CHOUHAN:

SHRI B. R. NAHATA:

Will the Minister of RAILWAYS be pleased to state:

(a) what are the rules and principles laid down in fixing reservation Quota for different classes of passengers on Western Railway;

(b) whether these rules and principles are followed in fixing the reservation quotas or not and whether the reservation quotas fixed on Western Railway are in consonance with the rules and principles;

(c) whether some seats (sleeper and sitting) were reserved for Mandsaur Railway Station in Minaxi Express initially; and

(d) if so, what were the reasons for cancelling the quota?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Quotas of reserved accommodation are allotted after taking into consideration the accommodation available in a train, demands for reservation at train originating station as well as at intermediate stations from where the traffic is regular and sizeable.

(b) Yes.

(c) and (d). A quota of 2 second class sleeper berths and 2 seats was allotted to Mandsaur station by 69 Up Ajmer-Kacheguda Bi-weekly Express but was withdrawn by Western Railway due to poor utilisation. The matter has been reviewed and it has been decided to restore these quotas for a period of six months on an experimental basis with effect from 1-11-1981.

#### Female Harassed by Male Employees at New Delhi Station

4689. SHRIMATI SUSEELA GOPALAN:

SHRI K. A. RAJAN:

SHRI RAJESH KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received any complaint from the women employees in the railways in New Delhi railway station about their constant harassment by male workers including their superiors;

(b) if so, what action has been taken against the miscreants;

(c) if no action has been taken, the reasons thereof; and

(d) whether he proposes to make an inquiry about the constant harassment which still continues against the lady employees?